

(3)

05.12.06

Hon Ch Justice Khem Karan VC

Hon Ch P.K. Chatterji AM

Sri K. K. Chishra for the Applicant
and Sri S.K. Chaturvedi for the respondents.

Applicant's counsel has fairly stated
that the order of this Tribunal have already
been complied with so Contempt Application
are dropped and the notices issued are
discharged.

[Signature]

AM

[Signature]

VC

re

Filed
on 15-12-06